

**OFFICE OF THE PR. DISTRICT AND SESSIONS JUDGE**  
**REASI**

NO:-715/PDSJR

DATED:-26.03.2020

**O R D E R**

In compliance to the directions of the Hon'ble High Court Vide Circular No 15/GS dated 26.03.2020, the following judicial officer is nominated to assist, to any court staff in distress, need or difficulty of courts in District Reasi.

- Sh, Romesh Lal, Sub-Judge JMIC Katra.

(Discharging duties of protocol also)

Contact No:- 94191-15224 email:- [romesh100571@gmail.com](mailto:romesh100571@gmail.com)

The roaster of the Judicial Officers of District Reasi to deal with any exceptionally urgent Civil/Criminal Matters, remands etc till 31<sup>st</sup> of March 2020 has already been notified vide this office order No 714/PDSJR Dated 24.03.2020. The roaster of Judicial Officers will be reviewed thereafter for exercising such exceptional duties.

“By Order”

Kamlesh Pandit  
Pr. District and Sessions Judge  
Reasi

Copy to:-

1. Worthy Registrar General J&K High Court at Jammu.
2. Secretary to Hon'ble Administrative Judge. District Reasi.
3. SSP District Reasi.
4. Office file

Sd/-  
Pr. District and Sessions  
Judge  
Reasi